

34(1)

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) IA 25 of 2020 in TP 126 of 2019 [CP(IB) 240 of 2019]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2020

Name of the Company:

Navin Khandelwal RP For Premshree Devcon
Pvt Ltd
V/s
Premshree Devcon Pvt Ltd & Ors

Section:

Section 33(2) IBC

ORDER

Learned RP Mr. Navin Khandelwal appeared for the app.

Learned Counsel Ms. Falguni Jain appeared.

Matter stands adjourned for further consideration on 21.08.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of July, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)